

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI

(24)

D.A. No. 1949 of 1991 New Delhi, dated the 27th July, 1995.

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri Tarun Kumar Yadav,
S/o Shri Nathur Ram, Assistant
Electric Driver,
under Traction Foreman, Gangapur City.

2. Shri Ajay Kumar Sharma,
S/o Shri Gauri Shankar Sharma,
Asstt. Electric Driver under
Traction Foreman, Bayana.

3. Shri Daya Ram Parihar,
S/o Shri Sahib Singh,
Asstt. Electric Driver,
under Traction Foreman, Kota,
Western Railway.

.... APPLICANTS

(By Advocate: Shri B.S. Mainee)

VERSUS

1. Union of India through
the General Manager,
Western Railway,
Churchgate, Bombay.

2. The Divisional Railway Manager,
Western Railway, Kota.

3. The Principal,
Zonal Electric Training School,
Vadodara Yard, Vadodara.

.... RESPONDENTS

(By Advocate: Shri A. Kalia proxy
Counsel for Smt. Sunita Rao)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

In this D.A. the applicants have prayed for a direction to the Respondents to allow them to complete the training which has already commenced on 22.7.91.

2. The Respondents in their reply have stated that the applicants were called back from training upon representation made by those senior to them as well as Trade Unions.

3. Shri Mainee has stated at the bar that he has not received any instructions from the applicants for the last very many years and is not aware whether they are still interested in this case.

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4. We note that the applicants were absent on previous two occasions ¹ all.

5. As the O.A. is not pressed, the same is dismissed.
No costs.

A. Vedavalli

(DR. A. VEDAVALLI)
Member (J)

S. R. Adige

(S. R. ADIGE)
Member (A)

/GK/